

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 647 of 2020

IN THE MATTER OF:

Mrs. Nishaat Saleem **...Appellant**

Versus

Skylark Ithaca Buyers Welfare Association **...Respondent**

Present:

For Appellant: **Mr. Arun Kathpalia and Mr. Shashikiran Shetty, Sr. Advocates with Mr. Mahesh Thakur and Mr. Samarth Sreedhar, Advocates.**

For Respondent: **Mr. Virender Ganda, Sr. Advocate with Mr. Vipul Ganda, Mr. Vishal Ganda, Mr. Aman Choudhary and Ms. Anushka Sarker, Advocates for R-1.**

Mr. Rajnish Sinha and Ms. Shreya Kohli, Advocates with Ms. Bhuvaneshwari Ramanathan for RP.

Mr. Abhishek Anand, Mr. Kunal Godhwani and Mr. Viren Sharma, Advocates for ICICI.

Mr. Abhijeet Sinha, Mr. Malak M Bhatt and Ms. Neeha Nagpal, Advocates for Xander (Intervenor).

With

Company Appeal (AT) (Insolvency) No. 682 of 2020 &
I.A. No. 2327 of 2020

IN THE MATTER OF:

ICICI Bank Ltd. **...Appellant**

Versus

Skylark Ithaca Buyers Welfare Association & Ors. **...Respondents**

Cont'd..../

ORDER
(Through Virtual Mode)

11.02.2021: Due to paucity of time these appeals could not be taken up for further hearing today. Post these appeals for hearing on **17th February, 2021 at 12:00 Noon.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

am/gc